

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A.No.1763/2016

New Delhi, this is the 25th Day of May, 2016

Hon'ble Shri V. Ajay Kumar, Member(J)

Lakhan Kumar Pandey
S/o Late Shri Pappu
R/o F-92 A
Harswaroop Colony
Fatehpur Beri
New Delhi -110074

.... Applicant

(By advocate: Mr. Pankaj Yadav)

Versus

1. Union of India
Through Secretary
Ministry of Civil Aviation
Rajiv Gandhi Bhawan
Safdarjung Airport
New Delhi-110003
2. Airport Authority of India (Ministry of Civil Aviation)
Through Chairman
Rajiv Gandhi BHAWAN
Safdarjung Airport
New Delhi-110003
3. Regional Executive Director
Airport Authority India
Operational Offices
Gurgaon Road, Rangpuri
New Delhi-110037
4. Senior Manager (P&A)
Lucknow Airport
Amousi
Lucknow-226009

...Respondents

ORDER (Oral)

By Hon'ble Shri V. Ajay Kumar, M(J):

When this matter is taken up, learned counsel for the applicant submits that since this Tribunal has no jurisdiction for the subject matter, he may be allowed to withdraw the present OA, with liberty to approach the appropriate Court, in accordance with law.

Accordingly, the OA is dismissed as withdrawn with the aforesaid liberty. No costs.

**(V. Ajay Kumar)
Member(J)**

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